IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

	FRINCIPAL DE	INCH
		C.P. No. 123(ND)/2013
IN THE MAT	TTER OF:	
Mr. Rakesh Kumar Jain		Petitioner
٧.		
M/s. Metcalf Properties Pvt. Ltd. & Ors.		Respondents
SECTION:	UNDER SECTION 397/398	
		Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

:

For the Respondent(s)

Mr. Harshit Agarwal, Advocate for Respondent No. 4

Mr. Abhinav Lal, Advocate for Respondent Nos. 1 to 3, 5 to

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ORDER

A request for pass over has been made which cannot accepted as one of us (Hon'ble Mr. R. Varadharajan Member (J) shall sit for single Bench hearing after post lunch.

List for further consideration on 26.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) MEMBER JUDICIAL

19.09.2017 VINEET